

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC ACT) CBI, ROUSE AVENUE COURT, NEW DELHI**

**CIRCULAR**

All the Advocates, Public Prosecutors, Court Staff and General Public are hereby advised to download the Arogya Setu Application in their mobile phones and display the same to the Security Guard on duty at the gate while entering into the Court complex. The said application must be activated and connected with blue-tooth which reflects "You are Safe".

No persons shall be allowed to enter into the Court premises without displaying Arogya Setu Application in their mobile phones reflecting "You are Safe".

This circular has been issued with prior approval of Ld District and Sessions Judge,RADC.

Sd/-

**(Vimal Kumar Yadav)**  
Spl Judge CBI/ Officer Incharge, Administration  
RADC

No.E-9534-9602/LD/DJ/RADC/2020

Dated: 22.08.2020

**Copy forwarded to :**

1. The Registrar General, Hon'ble High Court of Delhi,
2. The District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
3. The Hon'ble Secretary, Rouse Avenue Court Bar Association, New Delhi
4. All the Readers at Rouse Avenue Court, New Delhi to inform to their Presiding Officer and staff working in their Court
- 5.. All the Branch In charges at Rouse Avenue Court, New Delhi with the directions to circulate amongst the staff working under their control.
6. The Branch Incharge, Computer Branch, RADC for being uploaded on the official website.
7. The Branch Incharge, Caretaking Branch, RADC for information and necessary action.
8. The Executive Engineer (Civil & Electrical), PWD, RADC, New Delhi
9. PS to the undersigned.

Sd/-

**Spl. Judge CBI / Officer Incharge Administration**  
RADC